

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDHULA – HON’BLE MEMBER (J)**

**CORAM: SHRI.SANJAY PURI, - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 15.11.2023 AT After Court-1 hearings**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	Intervention Petition/3/2021 in CA/3/2021
<b>NAME OF THE COMPANY</b>	Sai Venugopala Agro Farms Pvt Ltd
<b>NAME OF THE PETITIONER(S)</b>	Venkata Satya Lakshmi Chelikani
<b>NAME OF THE RESPONDENT(S)</b>	Registrar of Companies, Telangana
<b>UNDER SECTION</b>	252

**ORDER**

**Present:** Ld. Counsel M. Govind Reddy for the Petitioner.

Ld. Counsel Ms. Kaivalya for the Respondent.

This is a part hard matter. **Matter is adjourned to 04.12.2023 for hearing.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**